LICENCES FOR INDIGENOUS TRACTORS

*310. DR. SALIG RAM:

37

SHRI KRISHAN KANT:

SHRJ RAJENDRA PRATAP SINHA:

SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL DEVELOPMENT/

प्रौद्योगिक विकास मंल्ली

be pleased to state:

(a) whether a large number of applications are pending with Government for the issue of licences for the production of

ous types of indigenous tractors; and

(b) if so, the reasons for which Government have not been able to take a dec 1S10n in the matter?

MINISTER OF THE **INDUSTRIAL**

DEVELOPMENT/

ग्रौद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY):

(a) and (b) Out of the six parties who have submitted applications for manufacture of tractors of indigenous design, five have been granted letters of intent. The application of the sixth party is in an advanced stage of consideration. The letters of intent issued in the five cases will be converted into industrial licences after the proto-types of the tractors have been found to be satisfactory as a result of tests carried out at the Tractor Testing and Training Station at Budni Training Station at Budni.

*31I. [Transferred to the 10i/i August 1971.1

*312. [Transferred to the i2th August 1971.1

*M13. [Transferred to the \(\frac{\lambda{2lli}}{2lli}\) August 1971.]

SURVEY REPORT ON BHADRACHALAM-KOVVUR LINE

•3114. SHRI M. V. BHADRAM: Will the Minister of

मंत्री be RAILWAYS/ रेल

pleased to state:

(a) whether the survey report Bhadrachalam-Kovvur line has been received by Government; and

(b) n'f so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY

RAILWAYS/रेल मंत्रालय में

(SHRI MOHD. SHAFI उपमंत्री

QURESHI): (a) No, Sir.

(b) Does not arise.

) ' ') I i i - ! (a)

ELIGIBILITY OF UNTRAINED TEACHERS FOR CLASSIFICATION AS TRAINED TEACHERS

to Questions

SHRI [AGDISH PRASAD MA THUR: SHRI CHANDRAMOULI JAGAR-•315. SHRI

LA MUD I: DR. B. N. ANTANI: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) how many years of service an untrained teacher is requited to put in before being considered equivalent to a trained teacher as per ithe existing Railway Rules;

(b) what us the number of the teachers who have been classified as trained teachers liv virtue of their completing the prescribed period of service during the last three vears:

(c) whether these teachers are considered ito be eligible for the posts in higher grades also; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE

MINISTRY OF

RAILWAYS/ रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAH

QURESHI): (a) For posts in scale Rs. 300° GOO (Revised), an untrained teacher who is M.A./M.Sc. should have 3 years' college experience or 7 years' school experience and for posts in scale Rs. 220—500. (Revised), an untrained teacher who is B.A./B.Sc. should haw 5 years' teaching experience.

(b) Information is being collected and will be laid on the Table of the Sabha.

(c) Yes Sir, provided they possess the requisite qualifications prescribed for the posts in higher grades.

(d) Does not arise.

REPORT OF COMMITTEE ON ANDHRA SCIENTIFIC COMPANY

*316. SHRI K. P. MALLIKARJUNUDU: SHRI M. V. BHADRAM: Will the Minister of INDUSTRIAL DEVELOPMENT

श्रौद्योगिक विकास मंत्री

be pleased to slate:

(a) whether any report has been received by the Government of India from the Committee set up under section 15 of i;he Industrial Development and Regulation Act in respect of the affairs of the Andhra Scientific Company at Machil'patnam in Andhra Pradesh; and

(b) if so, what action has been taken thereon?

THE MINISTER OF **INDUSTRIAL**

DEVELOPMENT/

ब्रौद्योगिक विकास मंत्रो

(SHRI MOINUL HAOUE CHOUDHURY): (a) Yes, Sir. (b) The recommendation of the Investi-gating Committee is under examination of the Government.